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CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

Original Application No.62 of 1996

Decided on 5-8-1996.

Between:

N.V. Lakshmana Rao .. Applicant

and

1. Union of India, rep. by its Chief General Manager, Telecom, A.P.Circle, Hyderabad.
2. The General Manager, Telecom-District Visakhapatnam-20
3. The Telecom-District Manager, Visakhapatnam.
4. The Divisional Engineer, A.P. Telecom, Visakhapatnam.
5. The Sub-Divisional Engineer, Trunks, Visakhapatnam.

.. Respondents

Counsel for the applicant : Sri V.S. Sastry

Counsel for the respondents: Sri V.Rajeshwara Rao

CORAM

Hon'ble Mr.Justice M.G.Chaudhari : Vice Chairman

Hon'ble Mr.H.Rajendra Prasad : Member (A)

JUDGEMENT

(Oral order as per Hon'ble Mr.Justice M.G.Chaudhari, v.c.) *hsc*

Mr. V.S.Sastry for the applicant and Mr. V.Rajeshwara Rao for the respondents.

2. The learned counsel for the applicant Sri V.S.Sastry prays for withdrawal of O.A. on instructions of the applicant. He has filed a note also dated 30-7-1996 for withdrawal stating that the applicant desires to withdraw the O.A. as respondents are considering his case sympathetically. The O.A. is accordingly dismissed as withdrawn. No order as to costs.

H. Rajendra Prasad
(H. Rajendra Prasad)
Member (A)

M.G. Chaudhary
(M.G. Chaudhary)
Vice Chairman

Dt. 5-8-1996
(Open Court Dictation)

Mr. G. S. Chaudhary
Deputy Registrar (S) cc.

kmv

C.A.62/96.

To

1. The ~~Chief~~ Chief General Manager,
Telecom, Union of India, A.P.Circle,
Hyderabad.
2. The General Manager,
Telecom-District, Visakhapatnam-20.
3. The Telecom Dis trct Manager,
Visakhapatnam.
4. The Divisional Engineer,
A.P.Telcom, Visakhapatnam.
5. The Sub Divisional Engineer,
Trunks, Visakhapatnam.
6. One copy to Mr.V.S.Sastry, Advocate, CAT.Hyd
7. One copy to Mr.V.Rajeshwar Rao, Addl.CGSC.CAT.Hyd.
8. One copy to Library, CAT.Hyd.
9. One spare copy.

pvm.

I COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE M.G. CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 3-8-1996

8

O.A. No. 595/96

$$62 \overline{) 96}$$

T. A. NO.

W₂ P₂

Admitted and Interim Directions

issued

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for Def

Ordered/Rejected.

No order as to costs.

pvm

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कैदीवैध प्रशासनिक अधिकरण
Central Administrative Tribunal
विषय/DESPATCH
~ 9 AUG 1996
हैदराबाद यायपीठ
HYDERABAD BENCH